

Annexure-8

Name of the Corporate Debtor: MANJEERA CONSTRUCTIONS LIMITED; Date of Commencement of CIRP: 18.07.2023; List of Creditors as on: 18.07.2023 (Version-1)

Sl No.	Name of Creditor	Date of Claim received		Amount of claim admitted	Nature of claim	Details of Claims Admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed			Amount covered by security interest	Amount covered by guarantee							
1	M. Bhaskara Rao & Co	01-08-2023	10,62,000.00	10,62,000.00	Unsecured	NIL	NIL	NO	NIL	NIL	NIL	NIL	NIL	Amount admitted may undergo change on receipt of any further relevant information.
2	SBICAP Trustee Company Limited	01-08-2023	3,91,881.00	3,86,103.00	Secured(Note-E)	3,86,103.00	3,86,103.00	NO	NIL	NIL	NIL	5778	NIL	Amount admitted may undergo change on receipt of any further relevant information.
	TOTAL		14,53,881.00	14,48,103.00		3,86,103.00	3,86,103.00		0%			5,778.00		

The Security Interest of the Claimant, SBICAP Trustee Company Limited is detailed below.

SBICAP Trustee Company Limited is acting as Security Trustee vide Security Trustee Agreement dated 28th June, 2017 for the benefit of the LIC Housing Finance Limited (hereinafter referred to as the "Lender") for credit facilities sanctioned to Manjeera Constructions Limited ("Borrower") The Details of the Security documents as mentioned in the

Note-E: Holding Letter dated 31st July, 2023 is attached as "Note-E".



Vijay



NOTE E



SBICAP Trustee Company Ltd.

Ref No. 3689/SBICTCL/LEGAL/ST/2023-24

Date: July 31, 2023

To,

M V D Venugopala Rao, Chief Manager (Project Finance) LIC Housing Finance Ltd., 201, 2 nd Floor, Krishe Sapphire, South Block, Sy. No. 88, Madhapur, Hitech City Main Road, Hyderabad - 500 081	Intentionally Left Blank
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Dear Sir,

Re: M/s Manjeera Constructions Ltd.

Financial Assistance aggregating to Rs. 72 Crores and 9.558 Crores respectively

Sub: Confirmation of Holding of Documents and Security Creation

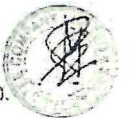
We, SBICAP Trustee Company Limited ("SBICTCL"), acting as the Security Trustee ("Security Trustee") on the basis of Security trustee Agreement dated June 28, 2017 for the benefit of and on behalf of LIC Housing Finance Ltd. (hereafter referred to as "the Lender"), for a facility aggregating to a sum of Rs. 72.00 Crores and 9.588 Crores respectively ("said facility") sanctioned by the Lender to M/s Manjeera Constructions Ltd. ("Borrower"). In this connection, we hereby confirm that the following documents have been duly executed in relation to the above mentioned facility and the originals thereof are kept in our safe custody:

Sr. No.	Particulars of Documents	Date of Execution	Place of Execution	Amount secured by the Document
1.	Security Trustee Agreement	June 28, 2017	Hyderabad	Rs. 72 Crore
2.	Memorandum of Deposit of Title Deed (Hyderabad Property)	June 28, 2017	Hyderabad	Rs. 72 Crore
3.	Memorandum of Deposit of Title Deed [Mangalagiri, Guntur (District) Property]	June 30, 2017	Guntur	Rs. 72 Crore
4.	Memorandum of Deposit of Title Deed	December 29, 2017	Hyderabad	Rs. 72 Crore
5.	Supplemental memorandum of deposit of title deeds dated 31.03.2021 vide document no.2640/2021	31.03.2021	Hyderabad	Rs. 9.558 Crore

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A Group Company of SBICAP





Sr. No.	Particulars of Documents	Date of Execution	Place of Execution	Amount secured by the Document
6.	Supplemental memorandum of deposit of title deeds dated 08.04.2021 vide document no.1235/2021	08.04.2021	Hyderabad	Rs. 9.558 Crore
7.	Loan agreement dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore
8.	Letter of continuity for DP note dated 30.03.2021	30.03.2021	Hyderabad	Rs. 9.558 Crore
9.	Irrevocable power of attorney undated franking 31.03.2021	31.03.2021		Rs. 9.558 Crore
10	Undertaking dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore
11	Declaration cum indemnity dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore
12	Undertaking for meeting shor dated 31.03.2021 franking 31.03.2021fall	31.03.2021	Hyderabad	Rs. 9.558 Crore
13	Irrevocable power of attorney undated attorney undated franking 31.03.2021	31.03.2021		Rs. 9.558 Crore
14	Undertaking for non creation of liability dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore
15	Undertaking for cost overrun dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore
16	Undertaking for non withdrawal of unsecured loans/deposits dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore
17	Undertaking for cost overrun dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore
18	Undertaking for non disposal of shareholdings dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore
19	Undertaking for non withdrawal of promoters contribution dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore
20	Affidavit dated 31.03.2021	31.03.2021		Rs. 9.558 Crore

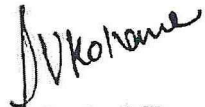


Sr. No.	Particulars of Documents	Date of Execution	Place of Execution	Amount secured by the Document
21	Undertaking for not availing any GECL facility dated 31.03.2021	31.03.2021	Hyderabad	Rs. 9.558 Crore

This is for your record.

Yours Faithfully,

For SBICAP Trustee Company Limited


Authorised Signatory

